



NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/646/2017
NAME OF THE PETITIONER(S) : GIMPEX PVT LTD
NAME OF THE RESPONDENT(S) : SURANA POWER LTD
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
1)	A. Abdul Hameed For & Partners	Counsel for petition	
2)	P. V. Preetha Counsel for Respondent	Counsel for Resp.	

ORDER

Counsel representing both the parties are present. Counsel for respondent stated that the Managing Director is intending to negotiate with the petitioner for exploring the possibility of settling the matter and prayed for time to make submissions in this regard. Counsel for petitioner stated that he has no objection to granting time to the respondent. Time is extended at request. Put up on 21.12.2017.

-sd-
S Vijayaraghavan
Member (Technical)

-sd-
K Anantha Padmanabha Swamy
Member (Judicial)